

## ANNEXURE-8

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 18.11.2025

## List of Operational Creditors (Other than workmen and employees and Government Dues)

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted					(Amount in Rupees)		
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share	Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification
1	Govind Reddy And Yashodamma	25.06.2025	4,61,81,079.00	4,61,81,079.00	Form B - Land Owner	[*]	[*]	0	0	0	[*] Land Owner (LO) is the party to the Joint Development Agreement (JDA) signed by Corporate Debtor (CD) and LO
2	A Raghavendra Rao & Associates	24.06.2025	8,85,000.00	8,85,000.00	Form B Consultation Service to CD	No	No	0	0	0	CD - Consultation Services
	Total		4,70,66,079.00	4,70,66,079.00							

For Venkat Estates Private Limited  
The Company Under CIRP

CS Raghunathan Krishnasamy

M.Com, FEMA, FCS, FIP

Resolution Professional

NCLT Case No. CP/IB/88 of 2025